

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal No. 240 of 2013

Dated : 20<sup>th</sup> January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Generation & Distribution Corporation Ltd. ...Appellant(s)  
Versus

M/s Lanco Tanjore Power Co. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Vijay Narayan, Sr. Adv.  
Mr. Vinod Kumar  
Mr. Abraham Vishal

ORDER

We have heard the Learned Sr. Counsel and Learned Counsel for both the parties. They are directed to file their comprehensive written submissions on or before 10.2.2014 after serving copy on the other side.

Post the matter for reporting compliance on 11.2.2014 at Delhi Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson